

Notice Calling for suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to Standards for SILVER LEAF (Chandi-ka-warq)

1. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.11 relating to OTHER FOOD PRODUCT AND INGREDIENTS, in sub-regulation 2.11.4 relating to “SILVER LEAF (Chandi-ka-warq)”, after the paragraph the following shall be inserted, namely:-
 - “(i) Silver leaf shall be in the form of sheet of uniform thickness, free from creases and folds.
 - (ii) Weight of Silver foil shall be upto 2.8 gm/Sq meter.
 - (iii) The Silver content of silver leaf shall be of minimum 999/1000 purity.
 - (iv) No material of animal origin shall be used at any stage of manufacture of silver leaf.
 - (v) The silver leaf shall comply with the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011 and the Food Safety and Standards (Packaging and Labelling), Regulations, 2011.”